

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 59 of 2013 & I.A. No. 90 of 2013

And

Appeal No. 116 of 2013 & I.A. No. 185 of 2013

Dated : 6th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Maharashtra State Electricity
Distribution Company Ltd.**

... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

... Respondent(s)

**Counsel for the Appellant (s) : Mr. Kiran Gandhi with
Ms. Ramni Taneja**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Dipali Sheth for R. 3 & 4
Mr. Vishal Gupta
Mr. Kumar Mihir for R.5**

ORDER

Mr. M.G. Ramachandran, Learned Counsel for the Respondent has finished his arguments. The Learned Counsel for all the parties are directed to file their respective comprehensive written submissions on or before 21.2.2014 after serving copy on the other side.

Post the matter for reporting compliance on **24.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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